

By Camp Bag

**ELECTION COMMISSION OF INDIA**  
Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 437/6/GJ-HP/2014

Dated: 15<sup>th</sup> April, 2014

To,


1. CEO, Prasar Bharti  
Prasar Bharti,  
2nd Floor, PTI Building,  
Sansad Marg, New Delhi-110 001
2. Director General,  
Doordarshan,  
Doordarshan Bhawan,  
Copernicus Marg,  
New Delhi-110001
3. Chief Election Officers of all States and UTs  
(Special attention to CEO, Gujarat w.r.t. letter  
ELC/102014/CHH(MCC) dt 28.03.2014)

Subject - Broadcasting of films of actors, who are contesting elections on, TV channels -regarding.

Sir/Madam,

I am directed to say that the Commission has considered the matter of telecasting of film of the actors, who are contesting election, on TV channels. In this connection, I am directed to convey that telecast of films and commercial advertisements involving film actors who are contesting elections will not be restrained on TV channels or Cinema Theaters. However, telecast of such feature films (other than commercial advt.) will not be allowed on Doordarshan during the period of the enforcement of Model Code of Conduct, considering that Doordarshan is run on public funds. You may take action accordingly.

Yours faithfully,

  
(Rahul Sharma)  
Under Secretary